

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO.148
ANSWERD ON- 20/07/2023

SEXUAL HARASSMENTS CASES OF SPORTS PERSONS IN THE COUNTRY

148 SHRI A. A. RAHIM:

Will the MINISTER OF YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Ministry noticed the sexual harassments that are being faced by the sportspersons in the country;
- (b) the number of sexual harassment complaints which are filed in ICC or other grievance bodies of different federations under the Ministry;
- (c) the number of cases where inquiries have been completed; and
- (d) the number of these cases, where criminal cases have been filed outside the jurisdiction of federations?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (d) Provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) (POSH) Act, 2013 are applicable to all National Sports Federations (NSFs), as applicable to any entity defined in the Act. The NSFs are bound to take action in terms of

the extant legal provisions in the cases of sexual harassment reported to them. The Ministry has also issued instructions to all NSFs from time-to-time on the prevention of sexual harassment in sports.

Based on the information provided about complaints of sexual harassment during the last three years and the current year by the Indian Olympic Association (IOA) and all the presently recognized NSFs, four NSFs have reported complaints of sexual harassment, details of which are given in the Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 148 TO BE ANSWERED ON 20/07/2023 ASKED BY SHRI A. A. RAHIM REGARDING SEXUAL HARASSMENTS CASES OF SPORTS PERSONS IN THE COUNTRY

S.No	NSF	Year*	Number of complaints received	Number of complaints disposed of	Number of cases where inquiries have been completed	Number of cases where criminal case have been filed
1	Cycling Federation of India	2022	1	1	1	1
2	Archery Association of India	2022	1	1	1	Nil
3	All India Football Federation	2022	1	1	1	1
4	Amateur Kabaddi Federation of India	2022	1	1	1	1
5.	Wrestling Federation of India	2023	1	FIR was registered and chargesheet has since been filed in the court.		

*** Out of last three years**
